Japan-WCO Human Resource Development Programme  
(Scholarship Programme)  

【Public Finance】

ADMINISTRATIVE PROVISIONS

Introduction

1. The major objective of the Japan-WCO Human Resource Development Programme is to provide scholars with the conceptual understanding and technical competence required of leaders who lead organizations in the area of taxation and Customs. Scholars are expected to return to home Customs in order to utilize their knowledge and skills acquired through the programme and disseminate them to home Customs administrations.

2. The Japan-WCO Human Resource Development Programme (Scholarship Programme) provides a grant covering travel, subsistence, admission, tuition and other approved expenses to enable promising young Customs managers from developing countries to undertake Master’s level studies at the National Graduate Institute for Policy Studies (GRIPS) in Tokyo, Japan.

3. The following administrative provisions govern this Scholarship Programme. If a nominee or a concerned person in the nominating administration has any questions, they should address them to the Capacity Building Directorate of the WCO Secretariat before the Scholarship is accepted.

   Capacity Building Directorate,  
   World Customs Organization (WCO)  
   Rue du Marché 30, 1210 Brussels, Belgium  
   Tel. : + 32 2 209 96 47  
   Fax : + 32 2 209 94 96  
   e-mail : scholarship@wcoomd.org

Conditions of candidacy and selection

4. The candidates should be in good health to productively pursue studies in Japan, preferably below 35 years of age as of 1 April 2023.

5. The recipients of scholarships under this Programme will enrol for a Master's degree in the Public Finance Program at the GRIPS.

6. This Scholarship is for 13 months academic year starting from September. The Scholarship period cannot be extended.

7. Individuals who have already been awarded a scholarship under the Japan-WCO Human Resource Development Programme in the past will not be entitled to apply for this Scholarship Programme.

8. Candidates should be Customs officers fully proficient in English (Applicants are required to submit an official report of their TOEFL iBT or IELTS score. Admission priority will be given to applicants who have a TOEFL iBT score of 79 or higher, or an IELTS Academic score of 6.0 or higher.) Applicants who have completed or expect to complete an undergraduate or graduate
degree at an accredited institution located in the United States, the United Kingdom, Canada, Australia, New Zealand, or Ireland will be automatically exempted from submitting an English test score. Applicants who have completed or expect to complete an undergraduate or a graduate degree at an institution where the language of instruction is English may request a waiver of the English language proficiency requirement. They should have a bachelor’s degree or its equivalent. They should have at least two-year work experience in Customs field as of 1 September 2022, and should have assessed potential for advancement.

9. The candidates should be eligible to participate in this Programme according to the rules and regulations of the home administration and relevant authorities.

10. After the completion of the Programme, the candidates should continue to work in their home Customs administration for 3 years at least. For monitoring purposes, they are kindly requested to inform the GRIPS and the WCO beforehand, in the event that they plan to leave their home Customs administrations.

11. The candidates will be selected by the WCO in consultation with the GRIPS. The GRIPS shall inform the candidates about their selection or otherwise. The WCO will send an appropriate congratulatory letter to the home administration.

12. In accepting a Scholarship, the candidate:
   - Must fill out and submit Scholar Guidelines to WCO, which will be shared later.
   - Undertakes to work full time on the assigned Programme. It will not be possible to undertake other activities not related to the Programme.
   - Undertakes to comply with the laws and show due respect to the culture and life of the host country.

13. The application process for candidates is as follows:

   The nominated applicant must read the GRIPS Application Guide thoroughly:

   The applicant fills out and submits the Registration Form (https://webentry.grips.ac.jp/entry_form/ ) **by 24 February 2023** (no later than 17:00 Japan Standard Time (JST)).

   The applicant must then download the designated forms from the web page “How to Apply” (https://www.grips.ac.jp/en/admissions/apply/), and send a complete set of their required supporting documents **by 3 March 2023** (no later than 17:00 JST) to the GRIPS Admissions Office address as indicated on the application Web page.

   The **Nomination Form**, which can be downloaded from the application Web page, should be completed and submitted along with the rest of the supporting documents.

14. **The original set of all supporting documents, including the Nomination Form from your administration**, should be submitted to:

   Admissions Office  
   National Graduate Institute for Policy Studies (GRIPS)  
   7-22-1 Roppongi, Minato-ku,  
   Tokyo 106-8677, Japan  
   e-mail : admissions@grips.ac.jp  
   Website : http://www.grips.ac.jp/en/admissions/index/
with the envelope to be marked “Application for the WCO Scholarship”.

15. A duplicate set will be made and forwarded to the WCO Secretariat by the GRIPS Admissions Office. Therefore, it is not necessary to send the duplicate set to the WCO Secretariat.

16. Please note that applications received after the deadlines will not be considered.

FINANCIAL ARRANGEMENTS

Accommodation and living allowance

17. An all-inclusive allowance of about 147,000 Japanese Yen per month will be granted to cover the cost of accommodation, meals and incidental expenses for the study period. The amount of the allowance is subject to change according to the decision of the Japanese Government. (The allowance will be paid in Japanese Yen.)

18. The Scholars will be offered assistance by the GRIPS to find residential accommodation at reasonable rent.

19. The Scholars should note that the allowance will not be sufficient to cover the expenses of any accompanying dependants. No family-related expenses will be paid or added to the monthly living allowance.

Other

20. If costs are incurred by failure in following application rules, such as late notification of non-acceptance, the WCO will charge the costs to candidates or to the organization to which the candidates belong.

21. If the WCO is informed by the GRIPS that a Scholar is unable to complete the course in accordance with the standard terms due, for example, to poor academic performance or suspension, the Scholarship may be terminated even during the academic year.

TRAVEL ARRANGEMENTS

Travel costs

22. The cost of travel (return trip) between the Scholar’s place of residence and Tokyo will be borne by the Programme budget. For this purpose, an economy class pre-paid air ticket by the shortest and the most economical route will be provided to the selected candidate. Transportation costs between the Scholar’s place of residence and departure/arrival airport should be borne by the Scholars.

23. Any additional costs entailed with the changes of the pre-arranged itineraries or cancellation of the flight without reasonable grounds after the issuance of the e-ticket should be borne by the Scholar or their home administration.

Insurance

24. No insurance coverage is provided by the WCO/Japan in respect of personal accidents or damage to or loss of personal effects during transport to or from Tokyo.
Passports - Visas

25. Persons entering Japan must hold a valid Passport and Visa. Vaccination requirements depend upon nationality, and the Scholar is personally responsible for complying with them. The GRIPS will provide the selected candidates with a letter certifying enrolment in the Japan-WCO Scholarship in order that they may apply to the Japanese Embassy in their home country for a student visa, authorizing temporary residence in Japan for the duration of the Programme.

Health Certificate

26. The Scholars selected will have to undergo a comprehensive medical examination and submit a certificate from a licensed physician certifying that they are free from any medical condition that would impair their studies during the Programme.

COMPLETION OF PROGRAMME

27. Scholars are expected to complete the Programme as scheduled. Early repatriation may be authorized only on medical grounds or for other similarly important reasons. If a Scholar withdraws from the Programme before the commencement of the Programme or before its scheduled completion, he/she shall not be entitled to any benefits from the date of the decision. The WCO may request for refund of any expenses that are incurred from their withdrawal to the Scholar. In case refund is requested, if the scholar cannot afford this for any reason, the organization to which the Scholar belongs should undertake the obligation.

28. On completion of the Programme, the Scholar is required to go back to their home country without delay. In the event of no return, the WCO may request for refund of the scholarship to the Scholar or to the Organization to which the Scholar belongs. The WCO/Japan will pay travel costs, as described above, for the Scholar’s return journey from Tokyo to the point of first departure. Entitlement to return travel expenses shall cease if the Scholar does not leave Tokyo within two weeks of completion of the Programme, unless they have any compelling reason for extending their stay.

29. In the event of a Scholar’s failing to complete the Programme, a request of partial refund may be sent to the Scholar. In case refund is requested, if the scholar cannot afford this for any reason, the organization to which the Scholar belongs should undertake the obligation.

30. After half a year and 3 years respectively from completion of the Programme, Scholars should report to the WCO and the GRIPS indicating the post they occupy in their home administration and how they have been utilizing the experience they acquired in Japan.